

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6091
ANSWERED ON:27.04.2001

KINJARAPU YERRANNAIDU;P.D. ELANGO VAN

Will the Minister of FINANCE be pleased to state:

- (a) the amount of loan disbursed to each State by NABARD under RIDF schemes during the last three years;
- (b) the projects/sectors for which this loan was disbursed; and
- (c) the manner and medium through which this fund is channelised to State Governments and other agencies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI- BALASAHEB VIKHE PATIL):

- (a) The State-wise details of the loan disbursed by National Bank for Agriculture and Rural Development (NABARD) under Rural Infrastructure Development Fund (RIDF), as on 31st March, 2001 are given in the attached statement.
- (b) The projects/sectors for which RIDF loans were disbursed are major irrigation, medium irrigation, minor irrigation, roads, bridges, watershed development, flood protection, market yard/godown, drainage, cold storage, fisheries, forest development, inland waterways, primary schools, rubber plantation, public health, seed/agriculture/ horticulture farms, drinking water, soil conservation, citizen information centres, food park and system improvement.
- (c) RIDF was constituted through an announcement in Union Budget for 1995-96 and has since continued on year to year basis. Between 1995-96 and 2000-2001, six tranches of the Fund (RIDF I to VI) were opened and rationalised. Loans under RIDF are being sanctioned to State Governments for creation of rural infrastructure development projects based on the state priorities and after ensuring techno-economic viability of the projects. However, the loan amount is disbursed to State Governments on reimbursement basis. The State Governments are also eligible to avail of mobilisation advance upto 20% of RIDF loans sanctioned to enable them to initiate work relating to project execution after sanction of the projects by NABARD.